

perhaps it would not be proper to disclose it at this stage.

SHRI K. S. HEGDE: Is it not desirable to postpone consideration till the report of the States Reorganisation Commission is available?

SHRI B. N. DATAR: The process of examination will take some time. By that time we shall be receiving the report.

SHRI H. C. MATHUR: May I know whether it is a fact that some appointments are made by the Chief Commissioner or the Commissioner even without reference to the Ministry concerned and whether such a case has been brought to the notice of the Home Ministry and resentment expressed by the Delhi Government?

SHRI B. N. DATAR: I am not aware of any such case.

SHRI KANHAIYALAL D. VAIDYA: How much assistance is being given to Part 'C' States from the Centre?

SHRI B. N. DATAR: I would like to have notice.

SHRI H. C. MATHUR: May I know whether it is a fact that the Chief Commissioner or Commissioner is empowered to make appointments in a particular Ministry without a reference to the Ministry concerned?

SHRI B. N. DATAR: The Chief Commissioner of a Part 'C' State is entitled to make some appointments under the rules.

SHRI H. C. MATHUR: With or without the knowledge of the Ministry concerned?

SHRI B. N. DATAR: Generally the Chief Minister is informed even in such cases.

AID TO RAJASTHAN TO MEET EXPENDITURE ON BORDER POLICE

*265. SHRI H. C. MATHUR: Will the Minister for HOME AFFAIRS be pleased to state what financial assist-

ance has been rendered by the Government of India to the Government of Rajasthan so far from year to year for meeting the expenses of the Police posted on the Indo-Pakistan border?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): The financial assistance given for the Rajasthan Armed Constabulary employed on the border was Rs. 7.5 lacs for the year 1950-51 and Rs. 19.56 lacs for the year 1951-52.

SHRI H. C. MATHUR: What is the total expenditure incurred by the Government of Rajasthan for this Border Police?

SHRI B. N. DATAR: I have not got those figures here.

SHRI H. C. MATHUR: What is the basis on which this assistance is given?

SHRI B. N. DATAR: The basis was that inasmuch as the work that they were doing was partly of the nature which the Government of India had to do and on other similar grounds, some help or assistance was given to them. In some cases on fifty-fifty basis and in other cases, on consideration of the circumstances it was given.

SHRI H. C. MATHUR: What is the request by the Rajasthan Government in this particular matter?

SHRI B. N. DATAR: The request of the Rajasthan Government has been substantially complied with.

SHRI H. C. MATHUR: Let me know the figure of what they asked for and what you gave.

SHRI B. N. DATAR: They asked for the very money which now, after consideration, has been given to them. They wanted the whole amount. I mentioned the figure in the answer itself.

SHRI H. C. MATHUR: May I know whether the whole amount is much more than Rs. 50 lakhs?

SHRI B. N. DATAR: I don't know exactly the amount they wanted but

they have stated this that the total cost of this force as also of another force which was maintained there should be borne by the Government. Government considered this request and in some cases Government have given actual grant by way of contributions and in some cases Government are going to waive the cost that they have recovered

YOUTH CAMPS

'266 SHRI D NARAYAN Will the Minister for Education be pleased to state

(a) the number of youth camps organised by (i) Bharat Sevak Samaj and (ii) Government, during the last summer vacation; and

(b) the amount of help given by Government to Bharat Sevak Samaj for this purpose?

THE DEPUTY MINISTER FOR EDUCATION (DR K L SHRIMALI)
(a) Up to 30th June 1955 (i) 401 camp, were sanctioned in favour of Bharat Sevak Samaj, and (ii) 143 camps through State Governments

(b) Rs 16 02,397

SHRI D NARAYAN. May I know on what basis these grants were calculated?

DR K L SHRIMALI Regarding the payment of grants, the usual rates are as follows Rs 1-4-0 for food per head per day and 0/8/0 for incidentals per head per day and actual transport charges

SHRI D NARAYAN May I know if it is a fact that the grants given to the Bharat Sevak Samaj were calculated on the basis of Rs 1/10/- per boy whereas it was Rs. 2 per boy in the Government camps?

DR K L SHRIMALI. Two annas are retained by the Bharat Sevak Samaj for administrative purposes.

That is why probably there is a difference

SHRI D NARAYAN. Six annas more were paid to the Government camp boys.

DR K L SHRIMALI As far as my knowledge goes—it is subject to correction—there is no discrimination with regard to Government camps and the camps organized by other voluntary organisations

PROF G RANGA In view of the popularity of these camps and the good reports that we generally have had of their work, have Government considered the possibility of publishing reports of the work of the camps organized both under the auspices of the Bharat Sevak Samaj and also by the ACC and the NCC?

DR K L SHRIMALI We shall certainly consider that suggestion

श्रीमती सावित्री देवी निगम : क्या सरकार को यह विदित है कि जितना रुपया इन कैम्पों पर खर्च हुआ है लगभग उसके आधे मूल्य का निर्माण कार्य इन कैम्पर्स ने सड़कों और बाधों की मरम्मत के रूप में किया है?

डा० क० एल० श्रीमाली : जी हाँ काफी निर्माण का कार्य हुआ है लेकिन मैं यह निवेदन करना चाहता हूँ कि इनका मुख्य उद्देश्य निर्माण करना नहीं है बल्कि हमारे नौजवानों को ठीक रास्ते पर लगाने का है।

SHRI AKBAR ALI KHAN: In view of the fact that last year the amount was paid rather late and was not paid for all these students' camps, will Government see that next year more amount is provided and that it is paid at the right time?

DR K L SHRIMALI. Well, in the first place I am not sure whether the amounts were paid late last year, for as far as I know about these camps, we have been very particular to make the payments in